

(d) whether the amount was drawn by the Director of CSIO even before the date of the completion of consultancy service; and

(e) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): (a) Total consultancy charge paid by Messrs. Khanna Watches Ltd. Parwanoo (H.P.) to the Institute was Rs. 25,000/-; out of this amount a sum of Rs. 14,000/- was required to be distributed among the Scientists of the Institute.

(b) The share of each Scientist was decided upon by the Royalty Committee and then approved by the Executive Committee of the Institute having regard to his contribution. A sum of Rs. 7,000/- was paid to the Director as his share.

(c) and (d). As per guidelines, the work came under consultancy service and not under sponsored projects as it did not involve any developmental work and primarily consisted of giving technical advice and testing of metals. The amount was paid to him after the approval of the Committee taking into consideration the personal contribution of the Director.

(e) Does not arise.

Consultancy Service by CSIO

2888. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINISTER be pleased to state:

(a) whether Central Scientific Instruments Organisation, Chandigarh propose to render engineering consultancy services to Punjab Khand Udyog;

(b) whether certain amount is proposed to be earmarked as technical fees to be distributed among the Scientists of CSIO;

(c) whether as per approved guidelines this work should be undertaken as a sponsored project and not as consultancy service; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). In accordance with the guidelines prescribed for the propose and having regard to the nature of the job, the Executive Committee of Central Scientific Instruments Organisation (CSIO), Chandigarh has approved the Project to be taken up as an engineering consultancy.

Development of Fresnel Lens by CSIO

2889. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINISTER be pleased to state:

(a) whether Central Scientific Instruments Organisation, Chandigarh, developed Fresnel Lens with the help of an imported master die based on replication technique;

(b) if so, what are the details thereof; and

(c) whether this technology has since been passed on to National Research Development Corporation for commercial exploitation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): (a) and (b) Conventional methods of making Fresnel Lenses are to fabricate master dies by direct machining process. This requires highly sophisticated, precise and numerically controlled machines and good quality materials. In absence of these facilities, CSIO has evolved an alterna-

tive technology of replicating the master die from the given Fresnel and moulding trials for larger size Fresnels are under progress.

(c) No, Sir. The know-how will be assigned to National Research Development Corporation of India for commercial exploitation after the project is completed.

Eradication of Child Labour

2890. SHRI B. C. PATTANAYAK: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that ILO (International Labour Organisation) has laid down some deadline to eradicate Child Labour; and

(b) if so, what are the details of the steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI. MATI RAM DULARI SINHA): (a) Yes, Sir. These are contained in I.L.O. Convention No. 138 and recommendation No. 146.

(b) Government have appointed a Central Advisory Board on Child Labour to recommend measures for progressive elimination of Child Labour. The recommendations of the Central Advisory Board on Child Labour are awaited.

Demands of Aurangabad Cantonment Board regarding Water Supply, Construction of Roads, etc.

2891. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Aurangabad Cantonment Board (Maharashtra) and the People from that Cantonment area have made demands for water supply, transformer (1000/440), renovation of drains, construction of roads and construction of Harijan quarters;

(b) if so, since when the demands are pending with Government;

(c) what action Government have taken or propose to take in this regard; and

(d) if no action has been taken, what are the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir. Some proposals in this regard have been received from Aurangabad Cantonment Board.

(b) The proposal for water supply scheme was received in May, 1980, for transformer in April, 1980 and the repairs and improvement of drains, construction of roads and Harijan quarters in February, 1979.

(c) and (d) A statement is attached.

Statement

(c) and (d) The Cantonment Board Aurangabad has been given special grant-in-aid for the following schemes:—

Sl. No.	Name of the Scheme	Year of sanction	Amount (Rs. in lakhs)
1	Improvement of water supply	September, 1970	8.41
2	Do.	March, 1979	2.00
3	Independent Water Supply Scheme	March, 1981	7.60
4	Do.	June, 1981	0.54
5	Improvement to drains	August, 1979	0.50
6	Construction of roads	January, 1980	0.50
7	Construction of Harijan Quarters	October, 1980	0.50